

Filing No. CrMP/8168/2020

Neelam Singh Vs The state of Jharkhand & Anr.  
Advocate's name – Chandana Kumari

Defects:

9)

- i) Name of one the Advs. may be mentioned on the body of Vak.
- ii) Annex No. 5 not stated on Annex.
- iii) Annex No. 5 appears faint. Hence, F/C or T/C of the same may be filed.
- iv) True T/C of hand written pages of Annex no. 3, page no. 62 may be filed.
- v) Address of Petitioner, may be verified with Annex. - 3.
- vi) Date in Presentation form, may be verified.
- vii) Husband's name of petitioner may be verified with Annex no. 6